

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 195 OF 2018 &
IA NO. 896 OF 2018

Dated : 25th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Indian Wind Power Association

.... Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rahul Balaji
Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan

Counsel for the Respondent(s) : ---

ORDER

Issue notice to the Respondents returnable on 21.08.2018. Dasti, in addition, is also permitted.

List this matter on **21.08.2018**.

(S.D. Dubey)
Technical Member

vt/js

(Justice N. K. Patil)
Judicial Member